NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 71/NCLT/AHM/2017 (New) Madhya Pradesh High Court Gwalior Bench C.P. No. 2/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.09.2017</u>

Name of the Company:

Vectus Industries Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Rayi Lapors

PCS

Applicant

Canifapour

2.

ORDER

Learned PCS Mr. Ravi Kapoor present for Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Awaited for record from Hon'ble High Court of Madhya Pradesh, Gwalior Bench.

List the matter on 10.10.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 6th day of September, 2017.